

(b) whether it is a fact that the bridge constructed at a cost of Rs. 75,000 has been dislocated and collapsed in October, 1957;

(c) if so, the reason thereof; and

(d) the steps taken to investigate into the cause of the collapse of the bridge?

**The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir):** (a) to (d). There is no bridge called Mathew Bridge at Iroisemba or elsewhere in Manipur. Presumably the reference is to the bridge at the 4th mile of the Imphal-Kangchup road at Iroisemba.

The construction of the bridge was sanctioned in January 1955 at an estimated cost of Rs. 76,100.

On the 10th October, 1957, an overloaded lorry, driving along the wrong side of the road, broke through the railing and caused damages to the wood work of the bridge. The bridge did not collapse. The bridge was restored for traffic in a few days. The matter has also been reported to the police for action against the lorry-driver.

#### **Community Development Block in Himachal Pradesh**

**634. Dr. Y. S. Parmar:** Will the Minister of Community Development be pleased to state:

(a) whether his attention has been drawn to the fact that medical officers and even Lady Health visitors have been removed from the Community Development Blocks which have ceased to form part of a community block and the dispensaries or hospitals in such blocks are without any medical officers in Himachal Pradesh; and

(b) what steps, if any, have government taken to assure that these hospitals will not remain without medical officers?

**The Minister of Community Development (Shri S. K. Dey):** (a) Due to paucity of qualified persons two hos-

pitals, one at Kunihar and the other at Poonta, and some dispensaries in Community Development Blocks of Himachal Pradesh are without Medical Officers and Lady Health Visitors. In public interest a male doctor was transferred from Poonta Block to Snowdon Hospital and a lady doctor and a male doctor were transferred from Kunihar Block to Kasumpti Suni Block.

(b) the local administration is alive to the situation and is taking steps to recruit qualified Medical personnel for service in Community Development Blocks.

#### **Himachal Pradesh State Co-operative Bank Ltd., Simla**

**636. Dr. Y. S. Parmar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the rules of service concerning fixation of pay, seniority etc. have been framed for the employees of the Himachal Pradesh State Co-operative Bank Ltd., Simla;

(b) if not whether Government will take early steps in that direction;

(c) whether it is a fact that the erstwhile Sirmur Bank was merged with the Himachal Pradesh State Co-operative Bank but its staff has not yet been suitably absorbed in the Himachal Pradesh State Co-operative Bank; and

(d) whether Government are aware that even decisions of the Board of Directors of the Himachal Pradesh State Co-operative Bank have not been implemented by the Himachal Pradesh Administration?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) No, Sir.

(b) Instructions have been issued to the management of the Bank to take early steps in this behalf.

(c) The staff of the erstwhile Bank of Sirmur has been suitably absorbed.

(d) The Administration has approved the action of the Board of Directors. Decisions of the Board have to